THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/206/2018-Rect/3441 Dated Shillong 25th Sept., 2023

NOTIFICATION

RESULT FOR THE POST OF COOK

On the basis of the Selection Process held for the post of Cook in the High Court of Meghalaya, the following candidate has been selected:

Selected candidate

Roll number	Name of Candidate
103	Fairlander Shangpliang

Reserved candidate

Roll number	Name of Candidate
105	Mebanpynhun Shangpliang

The selected candidate may report to the office of the Registrar General, High Court of Meghalaya on or before 9th October, 2023 at 10:00 a.m. Joining is subjected to medical and police verification reports.

In case the selected candidate fails to report on or before the specified date, appointment shall be offered to the candidate on the reserved list.

The appointment shall be initially on a probation period of 1 (one) year.

By Order,

REGISTRAR GENERAL

Memo No.HCM.II/206/2018-Rect/3441-A Dated 25th Sept., 2023 Copy to:

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
- 2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Additional Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
- 5 The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
 - 6. The Assistant Registrar, Establishment Section, High Court of Meghalaya, for information and necessary action.
 - 7. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
 - 8. Shri Fairlander Shangpliang, Near Market Umdohmawpud Shella, East Khasi Hills, Meghalaya - 793112.
 - 9. Notice Board.

10.Office file.

REGISTRAR GENERAL